

| Sl.No. | States | 66th Round (2009-10) | 68th Round (2011-12) |
|-----------|----------------------|----------------------|----------------------|
| 25. | Tamil Nadu | 279 | 339 |
| 26. | Tripura | 424 | 469 |
| 27. | Uttarakhand | 203 | 221 |
| 28. | Uttar Pradesh | 230 | 263 |
| 29. | West Bengal | 259 | 313 |
| 30. | A & N Island | 226 | 234 |
| 31. | Chandigarh | 224 | 227 |
| 32. | Dadra & Nagar Haveli | 367 | 552 |
| 33. | Daman & Diu | 290 | 647 |
| 34. | Lakshadweep | 211 | 266 |
| 35. | Puducherry | 316 | 336 |
| ALL-INDIA | | 215 | 243 |

Source: NSSO Reports of 66th and 68th rounds.

Note: Industry comprises Mining & Quarrying, Manufacturing, Electricity, Gas and Water Supply and Construction.

Assistance to Bihar for establishing new industries

†2923. SHRI RAM NATH THAKUR: Will the Minister of COMMERCE AND INDUSTRY be pleased to state the industry-wise and quantity-wise details of the assistance provided for establishment of new industries in Bihar during the last five years along with the nature of work for which the assistance was provided?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): Sir, Ministry of Commerce and Industry has not provided any assistance for establishment of new industries in Bihar during the last five years.

Non-acceptance of basmati rice produced in M.P. by APEDA

†2924. SHRI DIGVIJAYA SINGH: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the reasons for non-acceptance of basmati rice produced in Madhya Pradesh by Agricultural and Processed Food Products Export Development Authority (APEDA); and

†Original notice of the question was received in Hindi.